

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.06
CA No. 30 of 2021 in
CP No.210/BB/2020

IN THE MATTER OF:

M/s. ISG Novasoft Technologies Ltd
v.

... Petitioner

... Respondent

Order Under Section 66 of Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No. 210/BB/2020 is adjourned to 04.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda